

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 279/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Lancer Valve Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Hemant Tuli</i>	<i>Adviser</i>	<i>Hemant Tuli</i>

COMMON ORDER

TCSP No. 279/230-232/NCLT/MB/MAH/2017

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At request of the Petitioner Counsel, this Bench hereby appoints M/s. Yogesh A. Oza & Co. Chartered Accountants on a remuneration of ₹1,50,000 (Rupees One lakh fifty thousand only) to assist the Official Liquidator, Mumbai to file his report. This Bench hereby directs the Regional Director to file his report within two weeks.

List this matter for final hearing on 06.04.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)